

SPECIAL BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	INDUSIND BANK LTD. VS PRADIP KUMAR BASU
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Subhankar Chakraborty, Adv.] For the Financial Creditor
Mr. Shounak Chanda, Adv.]
Mr. Saptarshi Bhattacharjee, Adv.]
Ms. Sayani Gupta, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present.
2. The matter stands adjourned to **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)